

**The Minister of Industry (Shri Manubhai Shah):** (a) No, Sir.

(b) Does not arise.

#### Indian Businessmen in Tibet

\*344. { Shri D. C. Sharma:  
Shri Ram Krishan Gupta:  
Shri Bhakt Darshan:

Will the Prime Minister be pleased to state:

(a) whether the Chinese Government have replied to the representation made to them about the hardships of Indian businessmen in Tibet, and

(b) if not, what steps Government propose to take in the matter?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) and (b). Yes Sir, but the Government of China maintain that 'certain proper measures and regulations' introduced by them to regulate trade in Tibet are within their internal jurisdiction. Equally they hold that currency reform (that is devaluation of Tibetan currency in terms of Chinese currency) is entirely a matter within the sphere of China's sovereignty and no foreign country has any right to interfere with it.

However, the Government of India have again requested the Government of China to allow the customary trade to continue in accordance with the letter and spirit of the Sino-Indian Agreement of 1954.

#### Survey of Causes Leading to Strike by Central Government Employees

\*345. { Shrimati Ila Falcoudhuri:  
Shri T. B. Vittal Rao:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 931 on the 4th March, 1961 and state:

(a) whether Shri R. L. Mehta has since completed his survey regarding

causes leading to the strike by Central Government employees in July, 1960;

(b) if so, the details of his findings;

(c) whether a copy of his report will be laid on the Table; and

(d) if the reply to part (a) above be in the negative when the survey is likely to be completed?

**The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra):** (a) The report has not yet been submitted.

(b) Does not arise.

(c) The study is intended to provide a complete account of the strike for departmental use. The question of placing a copy of it on the Table of the House therefore does not arise.

(d) It is not possible to say at the moment when the report would be submitted.

#### पंजाबी सूबा

\*३४६. { श्री प्रकाशवीर शास्त्री :  
श्री हरिश्चन्द्र माधुर :  
श्री वाजपेयी :  
श्री एम० के० कुमारन :  
श्री भरदिन्द चौशाल :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछली मई में अकाली नेता संत फतेह सिंह और उनके साथी जब उनसे मिले थे तो उन्होंने पंजाबी सूबे का प्रस्तावित मानचित्र भी दिया था ;

(ख) यदि हां, तो उक्त मानचित्र में कितना भाग पंजाबी सूबे में दिखाया गया है ;

(ग) इस मुलाकात में पंजाबी सूबे के अतिरिक्त क्या कुछ अन्य महत्वपूर्ण बातों पर भी चर्चा हुई थी ;